

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**FRIDAY, THE TWENTY NINTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO**

WRIT APPEAL NO: 1342 OF 2024

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 05/01/2024 in W P No 221 of 2024 and pass on the file of the High Court.

Between:

1. Vooradi Kavitna, W/o. Vooradi Srinivas, Aged about 35 Years, Occ. Private Service, R/o. H.No.2-3-647/B/81, New Prem Nagar, Amberpet, Hyderabad - 500 013, T.S.
2. Khola Man Singh, S/o. Hari Singh, Aged about 32 Years, Occ. Private Service, R/o. H.No.6-126, Thukya Thanda, Shivampet, Shivampet Mandal, Medak - 502 334, T.S.
3. Ameer Khan, S/o. Ataulah Khan, Aged about 30 Years, occ. Private Service, R/o. H.No.7-1-632/105/15, Babu Nagar, SR Nagar, Ameerpet, Sanjeev Reddy Nagar, Ameerpet, Hyderabad - 500 038, T.S.
4. Husna Begum, D/o. Shaik Iqbal, Aged about 20 Years, Occ. Household, R/o. H.No.7-177/3, Railway Station Road, Railway Station, Ghatkesar, K.V. Rangareddy - 501 301, T.S.
5. Arshiya Begum, D/o. Late. Mohd Sadiq Ali, Aged about 30 Years, Occ. Household, R/o. H.No. Plot No-1/9, Jahanuma, Guntal Dargah, Vattepally, Charminar, Falaknuma, Hyderabad - 500 053, T.S.
6. Avinash Kumar Bhonsiey, S/o. Nitin Kumar Bhonsiey, Aged about 41 Years, Occ. Private Service, R/o. H.No.1-1-593/1, Flat No-B-3, 3rd Floor, Krishi Enclave, Gandhi Nagar, Opp Lane, More Super Market, Secundrabad, Hyderabad - 500 080, T.S.
7. Madaraboina Babu, S/o. Balaramulu, Aged about 28 Years, Occ. Private Service, R/o. H.No.9-70. Tarigoppula, Narmetta Mandal, Tarigoppula, Warangal - 506 224, T.S.
8. Syeda Sara Quadri, W/o. Mohammed Shujath Ali, Aged about 38 Years, Occ. Housewife, R/c. H.No.6-4-24/2, Nalsab Gadda, Sangareddy, Medak - 502 001, T.S.
9. Nafees Begum, W/o. Mohammed Munawar Ali, Aged about 32 Years, Occ. Housewife, R/o. H.No.6-4-24, Nalsab Gadda, Sangareddy, Medak - 502 001, T.S.
10. Nikhat Begum, W/o. Mohammed Najam Uddin, Aged about 37 Years, Occ. Housewife, R/o. H.No.18-7-425/210, Bhavani Nagar, Road-5, Talabkatta, Charminar, Hyderabad, Jubilee, Hyderabad - 500 002, T.S.

11. Mohammed Ahzaab Ali, S/o. Mohammed Shafath Ali, Aged about 20 Years, Occ. Private Service, R/o. H.No.18-8-244/D/35, Fathe Shah Nagar, Morn Bagh, Charminar, Yakutpura, Hyderabad - 500 023, T.S.
12. Mohd Abdul Aasim Nouman, S/o. Mohammed Abdul Subhan, Aged about 23 Years, Occ. Private Service, R/o. H.No.5-4-2, Maqdoom Nagar, Sangareddy, Medak - 502 001, T.S.
13. Mohammed Abdul Waseem Faizan, S/o. Mohammed Abdul Subhan, Aged about 24 Years, Occ. Private Service, R/o. H.No.5-4-2, Maqdoom Nagar, Sangareddy, Medak - 502 001, T.S.
14. Mohammed Aslam, S/o. Mohammed Khaja, Aged about 31 Years, Occ. Private Service, R/o. H.No.7-2-65/17A, Mothi Nagar, Nirmal, Adilabad - 504 106, T.S.
15. Muskan Fatima, D/o. Shaik Khizar Ahmed, Aged about 20 Years, Occ. Household, R/o. H.No.19-4-7/A/174, Fatima Nagai., Jahanuma, Charminar, Hyderabad - 500 053, T.S. , T.S.
16. Sathyamma, W/o. Jampla, Aged about 41 Years, Occ. Housewife, R/o. H.No.3-106, Patha Thanda, Kesampeta, Mahabubnagar - 509 206
17. K. Kamala, W/o. K. Devaiah, Aged about 30 Years, Occ. Housewife, R/o. H.No.6-47, Rekulapally Thanda, Kodair Mandal, Rekulapal.e, Mahabubnagar - 509 206, T.S.
18. Kethavath Ramdas, S/o. Kethavath Takru, Aged about 67 Years, Occ. Private Service, R/o. H.No.6-5, Rajapuram, Rajapur, Mahabubnagar - 509 206, T.S.
19. Angoth Shanthamma, W/o. Angoth Laxman, Aged about 39 Years, Occ. Housewife, R/o. H.No.4-50, Rajapuram, Rajpur, Mahabubnagar - 509 206, T.S.
20. B. Latha, W/o. Narasimha, Aged about 38 Years, Occ. Housewife, R/o. H.No.12-11-1899/22, Warasiguda, Near Masjid, Secundrabad, Hyderabad - 500 061, TS.
21. Mutrasi Aruna Jyothi, W/o. Mutrasi Durgesh, Aged about 41 Years, Occ. Housewife, R/o. H.No.4-42-700, Pragathi Nagar, Jagadgirigutta, Balanagar, Township, Balanagar, Rangareddy - 500 037, T.S.
22. Burla Surrender, S/o. Burla Komaraiah, Aged about 37 Years, Occ. Private Service, R/o. H.No.12-11-1899/21, Amber Nagar, New New Masjid, Warasiguda, Musheerabad, Hyderabad - 500 044, T.S.
23. Neela Kavitha, W/o. Kumar, Aged about 37 Years, Occ. Housewife, R/o. H.No.12-11-1689/4, Boudha Nagar, Warasiguda, Hyderabad - 500 061, T.S.
24. Mohammed Sajjad, S/o. Mohammed Rasheed, Aged about 31 Years, Occ. Private Service, R/o. H.No.16-9-683, Happy Homes Residency, Beside Agriculture Office Road, Old Malakpet, Amberpet, Hyderabad - 500 036, T.S.
25. Bilkis Bai, W/o. Mohammed Abdul Rashid, Aged about 58 Years, Occ. Housewife, R/o. H.No.5-390, Main Road, Choutuppal Mandalam, Opposite Bus Stand, Chcutuppal, Nalgonda - 508 252, T.S.
26. Dharavath Lalitha, W/o. Dharavath Lalu, Aged about 28 Years, Occ. Housewife, R/o. H.No.2-123, Narsampally, Warangal Mandalam, Narsampalle, Nacharam, Medak 502 334, T.S.
27. Modath Venu, S/o. Lalu, Aged about 33 Years, Occ. Private Service, R/o. H.No.4-40, Lingojiguda Thanda, Shivampet Mandalam, Pittutla, Shivampet, Medak - 502 313, T.S.

28. Vooradi Srinivas, S/o. Vooradi Krishna Murthy, Aged about 43 Years, Occ. Private Service, R/o. H.No.2-3-647/B/81, New Prem Nagar, Amberpet, Hyderabad - 500 013, T.S.
29. Shanigaram Raju, S/o. Shanigaram Kanakaiah, Aged about 23 Years, Occ. Private Service, R/o. H.No.14-6, Narmetta Mandal, Ankushapuram, Ankushapur, Warangal - 506 367, T.S.
30. Eddagiri Vikas, S/o. Chandraiah, Aged about 28 Years, Occ. Private Service, R/o. H.No.2-24, 2Ward, Narmetta Mandal, Tharigoppula, Narmetta, Tharigoppula, Narmetta, Tarigoppula, Warangal - 506 224, T.S.
31. Shanigaram Srikanth, S/o. Kanukaiah, Aged about 28 Years, Occ. Private Service, R/o. H.No.2-91, Husnabad Mandal, Ankushapur, Ankushapuram, Warangal - 506 367, T.S.
32. Madaraboina Balamani, W/o. Komuraiah, Aged about 39 Years, Occ. Housewife, R/o. H.No.9-70, Kammaripeta Narmetta Mandal, Tharigoppula, Tarigoppula, Warangal - 506 224, T.S.
33. Gangam Prameela, W/o. Shiv Raj, Aged about 47 Years, Occ. Housewife, R/o. H.No.12-1-409/1, Sitarampet, Asif Nagar, Humayun Nagar, Hyderabad - 500 028, T.S.
34. Koyalkar Vikas Raj, S/o. Koyalkar Prakash Rao, Aged about 36 Years, Occ. Private Service, R/o. H.No.12-1-116, Kummar Wadi, Asifnagar, bHyderabad - 500 028, T.S.
35. Syed Viqar Ahmed, S/o. Late. Syed Munawar, Aged about 62 Years, Occ. Private Service, R/o. H.No.1-6-608, Pathan Basti, Zamistanpur, Musheerabad, Hyderabad - 500 020, T.S.
36. Zainab Batooi, W/o. Syed Viqar Ahmed, Aged about 51 Years, Occ. Housewife, R/o. H.No.1-6-508, Musheerabad, Hyderabad - 500 020, T.S.
37. Kondur Narayana, S/o. Kondur Chinna Linganna, Aged about 40 Years, Occ. Private Service, R/o. H.No.3-16-39/1, Rajaram Nagar, Armoor Municipality, Armoor Nizamabad - 503 224, T.S.
38. Nenavath Ashok, S/o. Nenavath Hari Chand, Aged about 25 Years, Occ. Private Service, R/o. H.No.2-84, Sangam, Birkoor Mandal, Ankole, Nizamabad - 503 301, T.S.
39. Maloth Gopal, S/o. Manglu, Aged about 37 Years, Occ. Private Service, R/o. H.No.3-73/2, Duna Thanda, Neral, Neeral, Nizamabad - 503 114, T.S.
40. Bhanavath Swamy, S/o. Bhanavath Narsingh, Aged about 49 Years, Occ. Private Service, R/o. H.No.5-70/2, Bodhan, Shakkar Nagar, OOT Palle, Nizamabad - 503 180, T.S.
41. Mood Kishan, S/o. Harla, Aged about 45 Years, Occ. Private Service, R/o. H.No.2-54/1, Dattapur, Nizamabad - 503 212, T.S.
42. Mundavath Vasantha Rao, S/o. Mudavath Ganga Ram, Aged about 44 Years, Occ. Private Service, R/o. H.No.5-123/A, Nizamabad Mandal, Malkapur Thanda, Nizamabad - 503 206, T.S.
43. Mood Vijaya, W/o. Mood Kishan, Aged about 43 Years, Occ. Housewife, R/o. H.No.2-54/1, Dattapur, Nandipet, Nizamabad - 503 212, T.S.
44. Gugloth Anitha, W/o. Gungloth Santhosh Aged about 33 Years, Occ. Housewife, R/o. H.No.17-91, Main Road, Yadapalli, Edapalli, Nizamabad - 503 202, T.S.

45. Banavath Shushila, W/o. Mahathama Gandhi Gangaram, Aged about 56 Years, Occ. Housewife, R/o. H.No.10-49, Jakranpally Thanda, Jakranpally, Chakarnpalli, Nizamabad - 503 175, T.S.
46. Nenavath Sumithra, W/o. Nenavath Maruthi, Aged about 47 Years, Occ. Housewife, R/o. H.No.17-85/2, Yedapally, Yedpalle, Edapalli, Nizamabad - 503 202, T.S.
47. Nenavath Ambibai, W/o. Nenavath Rathan Singh, Aged about 75 Years, Occ. Housewife, R/o. H.No.1-52, Bhairapur, Nizamabad Mandal, Kalpole, Nizamabad - 503 230, T.S.
48. Malotha Mamatha, D/o. Malotha Mankthu, Aged about 42 Years, Occ. Household, R/o. H.No.5-81/10, Malkapurj, Nizamabad Mandal, Mosra, Varni, Nizamabad - 503 206, T.S.
49. Badavath Laxmi, W/o. Budavath Kabhir, Aged about 34 Years, Occ. Housewife, R/o. H.No.5-102, Golla Gutta Tanda, Nizamabad Mandal Mallaram, Nizamabad - 503 003, T.S.
50. Dharavath Manula, W/o. Ramesh Nayak, Aged about 30 Years, Occ. Housewife, R/o. H.No.2-13/1, Neral Thanda, Hanuman Colony, Neeral, Neral, Nizamabad - 503 114, T.S.
51. Vemula Bhargavi, W/o. Vemula Yadagiri, Aged about 32 Years, Occ. Housewife, R/o. H.No.2-10/A, Teryala Gunala Theriala, Nalgonda - 508 111, T.S.
52. Nenavath Jayanthi, W/o. Nenavath Vijay Singh, Aged about 32 Years, Occ. Housewife, R/o. H.No.1-52, Bhairapur, Nizamabad Mandai, Kolpole, Nizamabad - 503 230, T.S.
53. Ratla Latha, W/o. Ratla Srinivas, Aged about 26 Years, Occ. Housewife, R/o. H.No.5-102, Rameshpur Thanda, Nizamabad Mandal, Mudakpalle, Nizamabad - 503 230, T.S.
54. Devasoth Savitri D/o. Manglu, Aged about 31 Years, Occ. Household, R/o. H.No.3-73/2, Dubba Thanda Neral, Nizamabad, Gandhari - 503 114, T.S.
55. Eedigarala Chaithanya, D/o. Ailayah, Aged about 34 Years, Occ. Household, R/o. H.No.1-84, Balapala, Kuravi Mandalam, Balapala, Warangal - 506 381, T.S.
56. Banuth Sandhya Ramesh, W/o. Banuth Ramesh, Aged about 31 Years, Occ. Fiousehold, R/o. H.No.4-58, Quarter - B Of 3, Mul Road, Mel Colony, Chandrapur, Maharashtra - 442 401.
57. Vislavath Anusha, W/o. Vislavath Roop Singh, Aged about 70 Years, Occ. Housewife, R/o. H.No.5-2, Nizamabad Mandal, Malkapur, Nizamabad - 503 206, T.S.
58. Mundavath Jannu Bai, W/o. Mundavath Savairam, Aged about 39 Years, Occ. Housewife, R/o. H.No.5-123, Nizamabad Mandal, Malkapur T, Nizamabad - 503 206, T.S.
59. Visiavath Kamala Bai, W/o. Vislavath Roop Singh, Aged about 71 Years, Occ. Housewife, R/o. H.No.5-2, Nizamabad Mandal, Malkapur 1, Nizamabad - 503 206, T.S.
60. Badavath Sharadha, W/o. Badavath Gulab, Aged about 30 Years, Occ. Housewife, R/o. H.No.4-65/1, Nandipally Thanda, Dichpally Mandal, Nadepalle, Nadpalli, Nizamabad - 503 175, T.S.
61. K. Bhavani, D/o. Lingam, Aged about 29 Years, Occ. Household, R/o. H.No.12-14-443, Vinoba Nagar, Lalapet, Secundrabad, Hyderabad - 500 017, T.S.

62. Badavath Dheeraj Kumar, S/o. Badavath Savairam, Aged about 45 Years, Occ. Private Service, R/o. H.No.1-13-207, Vinayaka Nagar, Ward No-12, Nizamabad, Nizamabad RS - 503 003, T.S.
63. Daravath Sarichand, S/o. Daravath Sakru, Aged about 41 Years, Occ. Private Service, R/o. H.No.4-47, Banapur Tanda, Lingampet Mandalam, Bonapur, Korpole, Nizamabad - 503 124, T.S.
64. Mundavath Venkat Ram, S/o. Mundavath Mohan, Aged about 29 Years, Occ. Private Service, R/o. H.No.4-72, Nizamabad Mandal, Malkapur T., Nizamabad - 503 206, T.S.
65. Nenavath Shankar, S/o. Nenavath Isra, Aged about 40 Years, Occ. Private Service, R/o. H.No.3-50/1, Sangam, Birrur Mandalama, Ankole, Nizamabad - 503 301, T.S.
66. Nenavath Dasharath, S/o. Nenavath Hari Chand, Aged about 39 Years, Occ. Private Service, R/o. H.No.2-85, Sangam Birrur Ankole Nizamabad - 503 301, T.S.
67. Nenavath Ramesh, S/o. Nenavath Shankar, Aged about 32 Years, Occ. Private Service, R/o. H.No.5-94, Nizamabad Mandal, Makapur T., Nizamabad - 503 206, T.S.
68. Mestri Sridevi, W/o. M. Ravi Kumar, Aged about 47 Years, Occ. Housewife, R/o. H.No.4-1-86/6, Plot No-2, 1st Floor Street No-5, Bhavani Nagar, Nacharam, I.E Nacharam, Uppal, K.V. Rangareddy - 500 076, T.S.
69. Bathula Garu Murthy, S/o. Rayanna Aged about 41 Years, Occ. Private Service, R/o. H.No.10-1-791, Veer Nagar, Chintal Basthi, Khairatabad, Hyderabad - 500 004, T.S.
70. Nirmala M., W/o. Garu Murthy, Aged about 39 Years, Occ. Housewife, R/o. H.No.10-1-791, Veer Nagar, Chintal Basthi, Khairatabad, Hyderabad - 500 004, T.S.
71. Yasmeen Fatima, W/o. Mohammed Saleem, Aged about 45 Years, Occ. Housewife, R/o. H.No.18-7-423/B/94/A, Aman Nagar B, Talab Katta, Bhavani Nagar, Charminar, Hyderabad, Jubilee, Hyderabad - 500 002, T.S.
72. Aagiri Krishna Kumar, S/o. Aagiri Balaiah, Aged about 33 Years, Occ. Private Service, R/o. H.No.2-3-64/1/46/A, Jaiswal Garden, Opp Kishore Kung High School, Amberpet, Hyderabad - 500 013, T.S.
73. Mohammed Kashif Ali, S/o. Syed Ahmed Bahri, Aged about 37 Years, Occ. Private Service, R/o. H.No.8-1-21/17, Surya Nagar Colony, Tolichowki, Golconda, Hyderabad - 500 008, T.S.
74. Mohd Saleem Sarwar, S/o. Sarwar, Aged about 41 Years, Occ. Private Service, R/o. H.No.9-4-135/D/32, ND Floor, Valli Colony, Tolichowki, Near Omer Function Hall, Golconda, Hyderabad - 500 008, T.S.
75. Rasakatla Pranitha, D/o. Ramurthy, Aged about 29 Years, Occ. Household, R/o. H.No.19-2-12, Markendeya Colony, Godavari Khani, Ramagur.dam, Maredupaka, Karimnagar - 505 209, T.S.
76. Pravalika Madaraboina, W/o. Santosh Madaraboina, Aged about 32 Years, Occ. Housewife, R/o. H.No.3-120, Bestha Wada, Indaram, Jaipur Mandal, Adilabad - 504 216, T.S.
77. Korlapat Venkata Naga Kavitha, W/o. Pullayya Naidu, Aged about 31 Years, Occ. Housewife, R/o. H.No.3-25/1, Korlapati Vari Palem, Machavaram, Ambajipeta Mandalam, East Godavari - 533 214, A.P.

78. J. Jagadish, S/o. J. Yadagiri, Aged about 40 Years, Occ. Private Service, H.No.4-84, Plot No- SP4, Ground Floor Vasista Enclave -2, Kammaguda, Abdullapurmet Mandal, Turkayamjal, K.V. Rangareddy - 501 510, T.S.
79. Nazreen Begum, D/o. Mohammed Haneef, Aged about 23 Years, Occ. Household, R/o. H.No.4-17-17, Hasan Nagar, Rajendranagar, Rangareddy - 500 052, T.S.
80. Fareeda Begum, W/o. Mohammed Haneef, Aged about 41 Years, Occ. Housewife, R/o. Hasan Nagar, Rajendra Nagar, SVPNPA, Rangareddy - 500 052, T.S.
81. Tunikoju Kalyani, W/o. Tunikoju Bhasker Chary, Aged about 29 Years, Occ. Housewife, R/o. H.No.2-154, Vinayaka Nagar Colony, Medipalli, Opp Govt High School, Ghatkesar, K.V. Rangareddy - 500 098, T.S.
82. Molupoju Laxmi Narasimha Chary, S/o. Molupoju Hanumantha Chary, Aged about 23 Years, Occ. Private Service, R/o. H.No. Plot No-1, Kamala Nagar Colony, Medipally, Ghatkesar, Rangareddy - 500 098, T.S.
83. Molupoju Laxmi Narasimha Chary, S/o. Molupoju Hanumantha Chary, Aged about 23 Years, Occ. Private Service, R/o. H.No. Plot No-1, Kamala Nagar Colony, Medipally, Ghatkesar, Rangareddy - 500 098, T.S.
84. Mulupoju Poshamma, W/o. Bhrama Chary, Aged about 60 Years, Occ. Housewife, R/o. H.No.6-65, Medipally, Hyderabad - 500 098, T.S.
85. Mohd Minhaj Uddin, S/o. Mohd Fasih Uddin, Aged about 45 Years, Occ. Private Service, R/o. H.No.17-2-628/31, Madannapet Mandi, Madannapet, Saidabad, Hyderabad - 500 059, T.S.
86. B. Venkatesh, S/o. B. Bala Kistanna, Aged about 47 Years, Occ. Private Service, R/o. H.No.3-62, Atamakur Mandalam, Rechintala, Rechintala, Mahabubnagar - 509 131, T.S.
87. Mohd Hameed Uddin, S/o. Aziz Uddin, Aged about 40 Years, Occ. Private Service, R/o. H.No.1T 2-1202/A/8/A, Rain Bazar, Wahed Colony, Charminar, Hyderabad - 500 023, T.S.
88. Amir Hamza, S/o. Mohammed Mokthar, Aged about 52 Years, Occ. Private Service, R/o. H.No.i-78, Jairam Nagar, Lakshmipuram, Chromepet, Kancheepuram, Tamil Nadu - 600 044, T.S.
89. Metical Srinivas, S/o. Metical Narayana, Aged about 42 Years, Occ. Private Service, R/o. H.No.17-2-688, Madannapet, Saidabad, Hyderabad - 500 059, T.S.
90. Nallabothula Amruthamma, W/o. Nalla Bothula Joseph, Aged about 71 Years, Occ. Housewife, R/o. h.No.6-1-5, Ambedkar Nagar, Gadwal Rural, Gadwal, Mahabubnagar - 509 125, T.S.
91. A. Khaja Main Uddin, S/o. MD. Ahmed Shahib, Aged about 45 Years, Occ. Private Service, R/o. H.No.17-2-1202/A/44, Wahed Colony, Yakutpura Railway Station, Yakutpura, Wahed Colony, Rain Bazar, Charminar, Hyderabad - 500 023, T.S.
92. Aslam Uddin, S/o. Aziz Uddin, Aged about 33 Years, Occ. Private Service, R/o. H.No.18-13-8/M/57, Mohammed Nagar, Bandlaguda, Keshogiri, Hyderabad - 500 005, T.S.
93. Qamar Unnisa, W/o. Mohammed Iliyaz, Aged about 39 Years, Occ. Housewife, R/o. H.No.9-11-359/7/A, kind Bazar, Golconda, Hyderabad 500 008, T.S.

94. Noor Mohammed, S/o. Late. Fathe Mohammed, Aged about 67 Years, Occ. Private Service, R/o. H.No.8-3-228/1074/1, Rahamath Nagar, Yousufguda, Hyderabad - 500 045, T.S.
95. Fathe Mohammed, S/o. Noor Mohammed, Aged about 36 Years, Occ. Private Service, R/o. H.No.8-3-228/1074/1, Rahamath Nagar, Yousufguda, Hyderabad - 500 045, T.S.
96. Mohammed Habeeb, S/o. Noor Mohammed, Aged about 34 Years, Occ. Private Service, R/o. H.No.8-3-228/1078/1, Rahamath Nagar, Yousufguda, Hyderabad - 500 045, T.S.
97. Anees Unissa, W/o. Mohammed Zaheer Uddin, Aged about 43 Years, Occ. Housewife, R/o. H.No.11-4-172, Red Hills, Bazar Ghat, Hyderabad - 500 004, T.S.
98. Mohammed Zaheer Uddin, S/o. Mohammed Shareef Uddin, Aged about 44 Years, Occ. Private Service, R/o. H.No.11-4-172, Street No-5, Red Hills, Bazar Ghat, Khairatabad, Hyderabad - 500 004, T.S.
99. Mohammed Rafeeq, S/o. Noor Mohammed, Aged about 41 Years, Occ. Private Service, R/o. H.No.8-3-228/1074/1, Rahamath Nagar, Gandhi Statue, Yousufguda, Khairatabad, Hyderabad - 500 045, T.S.
100. Naila Khatoon, W/o. Mohammed Hafeez, Aged about 29 Years, Occ. Housewife, R/o. H.No.8-3-228/1074/1, Rahamath Nagar, Yousufguda, Hyderabad - 500 045, T.S.
101. Gali Krishna, S/o. Late. G. Chandraiah, Aged about 41 Years, Occ. Private Service, R/o. H.No.8-2-293/82/BMN/430, Guru Brahma Nagar, Nandagiri Hills, Shaikpet, Road No-69, Greater Hyderabad, M. Crop, Jubilee hills, Hyderabad - 500 033, T.S.
102. Sana Sultana, W/o. Mohammed Ibrahim Khan, Aged about 35 Years, Occ. Housewife, R/o. H.No.44-9/18, Hanuman Nagar, RTC Colony, Malkajgiri, Moula-Ali, Hyderabad - 500 056, T.S.
103. Mohd Haneef, S/o. Late. Raj Mohd, Aged about 63 Years, Occ. Private Service, R/o. H.No.18-8-450/A/21, ED. Bazar, Raza Nagar, Hyderabad - 500 059, T.S.
104. Rehana Begum, W/o. Mohd Haneef, Aged about 45 Years, Occ. Housewife, R/o. H.No.18-8-450/A/21, Raza Nagar, EDI Bazar, EDI Bazar, Hyderabad - 500 059, T.S.
105. Banoth Radha, W/o. Bhukya Ram Babu, Aged about 31 Years, Occ. Housewife, R/o. H.No.3-04/1, Obularao Banzar, Kalluru, Mucharam, Khammam - 507 209, T.S.
106. Bhukya Ram Babu, S/o. Mansingh, Aged about 31 Years, Occ. Private Service, R/o. H.No.3-40, Obularao Banjar Mucharam, Mucharam, Khammam - 507 209, T.S.
107. Vasantha Chinnammalu, W/o. Vasantha Ramana, Aged about 48 Years, Occ. Housewife, R/o. H.No.7-900/1/1, Subash Nagar, Jeedimetla, Last Bus Stop, Qutubullapur, Khutubullapur, Medchal-Malkajgiri - 500 055, T.S.
108. Bhukya Ram Prasad, S/o. Man Singh, Aged about 28 Years, Occ. Private Service, R/o. H.No.3-04, Obularao Banjar, Mucharam, Khammam - 507 209, T.S.
109. N. Vijaya Kumari, D/o. N. Sudhakar, Aged about 22 Years, Occ. Household, R/o. H.No.27-178, Qutubullapur, Subash Chandra Bose Nagar, IDA Jeedimetla, Gajularamaram Road, Rangareddy - 500 055, T.S.

110. Madzea Shankar, S/o. Baburao Madzea, Aged about 42 Years, Occ. Private Service, R/o. H.No.2-534, Old Hafeezpet, Sai Nagar, Miyapur, Hyderabad - 500 049, T.S.
111. Ghantasala Jyostna, W/o. Sakhineti Sudheer Varma, Aged about 26 Years, Occ. Housewife, R/o. H.No.5-78, Plot No-119/P, Subash Nagar, Qutubullapur, IDA Jeedimetla Medchal - Malkajgiri - 500 055, T.S.
112. M. Kalavathi, W/o. Late. M. Baburao, Aged about 54 Years, Occ. Household, R/o. H.No.2-534, Sai Nagar Colony, Hafeezpet, Serilingampally, Hyderabad - 500 049, T.S.
113. Kurra Laxmi, W/o. Kurra Prakash Rao, Aged about 67 Years, Occ. Housewife, R/o. H.No.15-201, Vivekananda Nagar, Good Shepard School, IDA, Jeedimetla, Qutubullapur, Rangareddy - 500 055, T.S.
114. Vanapally Kameshwari, W/o. N. Nageshwar Rao, Aged about 50 Years, Occ. Housewife, R/o. H.No.8-105, Sanjay Gandhi Nagar, Shapoor Nagar, IDA Jeedimetla, Qutubullapur, Rangareddy - 500 055, T.S.
115. Pupala Krishna Murthy, S/o. Late. Pupala Ram Swamy, Aged about 44 Years, Occ. Private Service, R/o. H.No.8-113, SG Nagar, Shapur Nagar, IDA Jeedimetla, Qutubullapur, Rangareddy - 500 055, T.S.
116. Mukkera Ravi Kumar, S/o. Mukkera Shankar, Aged about 39 Years, Occ. Private Service, R/o. H.No.21-2-126/1/C, Markandeya Colony, Godavarikhani, Near Krishna Temple, Ramagundam, Maredupaka, Karimnagar - 505 209, T.S.
117. Pohakala Adi Venkata Naresh, S/o. Satyanarayana, Aged about 33 Years, Occ. Private Service, R/o. H.No.1-39, Chinadagaravu Amalapuram Rural, Chindadagaruvu, East Godavari - 533 201, A.P.
118. Bonoth Naresh, S/o. Bonath Krishna, Aged about 30 Years, Occ. Private Service, R/o. H.No.5-73, Takya Thanda, Bethalapadu, Jalurpad, Khammam - 507 166, T.S.
119. Nethala Sujatha, W/o. Samsonu, Aged about 46 Years, Occ. Housewife, R/o. H.No.6-68, Alluru, Allur, Guntur - 522 314, A.P.
120. Manthena Padma, W/o. Late. Mantena Suryanarayana Raju, Aged about 38 years, Occ. Household, R/o. H.No.18-35, Padavala Vani Peta, Near Church, Undi Mandalam, Undi, West Godavari - 534 199, A.P.
121. Bunga Ratna Kumari, W/o. Bunga Ratna Raju, Aged about 39 Years, Occ. Housewife, R/o. H.No.7-651/1, Subash Nagar, Qutubullapur, IDA Jeedimetla, K.V. Rangareddy 500 G55, T.S.
122. B. Bhagya Laxmi, W/o. Karunakar, Aged aged about 34 Years, Occ. Housewife, R/o. H.No.2-41/15/3/2, Prashanth Nagar, Kothaada, Serilingampally, Kondapur, Rangareddy - 500 084, T.S.
123. B. Karunakar, S/o. Srinivasulu, Aged about 40 Years, Om Private Service, R/o. H.No.2-41/15/3/2, Prashanth Nagar, kathaguda, Serilingampally, Kcondapur, Rangareddy - 500 084, T.S.
124. Puli Akash Kumar, S/o. Srinivasa Rao, Aged about 18 Years, Om Private Service, R/o. H.No.H.No.4-94, Karaka Gudem, Karaka Gudem, Khammam - 507 117, T.S.
125. Siddagoni Laxmi, W/o. Siddagoni Ravi, Aged about 46 Years, Occ. Housewife, R/o. H.No.2-58/2, Gandhi Nagar, 4th wada, Cheekurai, Bojannapet, Kar m Nagar - 505 174, T.S.

126. Chindula Madhavi, W/o. Chindula Shekar Babu, Aged about 41 Years, Occ. Housewife, R/o. H.No.10/2, Jnnurm Indiramma Colony, Bahadurpally, Qutubullapur, Bowarampet, Bahadurpalle, Rangareddy - 500 043, T.S.
127. Siddagoni Prashanth, S/o. Siddagoni Ravi, Aged about 22 Years, Occ. Private Service, R/o. H.No.2-58/2, Gandhi Nagar 4th Ward, Cheekurai, Bojannapet, Cheekurai, Karimnagar - 505 174, T.S.
128. Sakhineti Sudheer Varma, S/o. SV GRK Raju, Aged about 28 Years, Occ. Private Service, R/o. H.No.8-99, Plot No-119/P, Subash Nagar, IDA Jeedimetla, Qutubullapur, K.V. Rangareddy - 500 055, T.S.
129. Sakineti Prakash Varma, S/o. Venugopal Krishna, Aged about 23 Years, Occ. Private Service, R/o. H.No.10-16, Sanjay Gandhi Nagar, IDA Jeedimetla, Shapoor Nagar, Qutubullapur, Rangareddy - 500 055, T.S.
130. Goloju Sukanya, W/o. Niranjan, Aged about 32 Years, Occ. Housewife, R/o. H.No.7-87, Purushothamaigudem, Warangal - 506 315, T.S.
131. Syed Talib Sohail, S/o. Syed Abdul laleel, Aged about 43 Years, Occ. Private Service, R/o. H.No.18-8-244/A/5, Fateh Shah Nagar, Edi Bazar, Charminar, Yakutpura, Hyderabad - 500 023, T.S.
132. Venkatesh, S/o. Ramu Nayak, Aged about 42 Years, Occ. Private Service, R/o. H.No.5-52/A, Ayyawaripalle Thanda, Koilkonda Mandal, Ayyawaripalle, Mahabubnagar - 509 371, T.S.
133. Katravath Shanthamma, W/o. Katravath Kishan Naik, Aged about 35 Years, Occ. Housewife, R/o. H.No.5-55/A, Ayyawaripally Thanda. Koilkonda Mandal, Ankilla Post, Ankilla, Ayyawaripalle, Mahabubnagar - 509 371, T.S.
134. A. Sunitha, W/o. A. Kemya Naik, Aged about 25 Years, Occ. Housewife, R/o. H.No.6-16, Morroni Tanda, Ankilla, Mahabubnagar - 509 371, T.S.
135. Devamma, W/o -Narya Nayak, Aged about 31 Years, Occ. Housewife, R/o. H.No.5-53/B, Ayyawaripalle Thanda, Koilkonda Mandal, Ayyawaripalle, Koilkonda Mandal, Ayyawaripalle, Ankilla, Mahabubnagar - 509 371, T.S.
136. Tulasi, W/o. Vasu Nayak, Aged about 37 Years, Occ. Housewife, R/o. H.No.5-58, Ayyawaripalle Thanda, Koilkonda Mandal, Ayyawaripalle, Ankilla, Mahabubnagar - 509 371, T.S.
137. Sunitha, W/o. Narya Nayak, Aged about 29 Years, Occ. Housewife, R/o. H.No.5-58, Ayyawaripalle, Koilkonda Mandal, Ankilla Mahabubnagar - 509 371, T.S.
138. Sharadha, W/o. Pandu Nayak, Aged about 38 Years, Occ. Housewife, R/o. H.No.5-61/A, Ayyawaripalle, Koilkonda Mandal, Ankilla Mahabubnagar - 509 371, T.S.
139. Saroja, W/o. Ramya Nayak, Aged about 33 Years, Occ. Housewife, R/o. H.No.5-8/5, Koilkonda Mandal, Ankilla, Ayyawaripalle, Mahabubnagar - 509 371, T.S.
140. Gangamma, D/o. Chandra Naik, Aged about 43 Years, Occ. Household, R/o. H.No.8-88, Ayyawaripalle Thanda, Ankilla, Ayyawaripalle, Koilkonda Mandal, Mahabubnagar - 509 371, T.S.
141. Dasya, S/o. Obya Naik, Aged about 40 Years, Occ. Private Service, R/o. H No.9-99, Ayyawaripalle Thanda, Ankilla, Ayyawaripalle Koilkonda Mandal, Mahabubnagar - 509 371, T.S.
142. Sonamma, W/o. Bugya Nayak, Aged about 41 Years, Occ. Housewife, R/o, H.No.5-61/1, Ayyawaripally Koilkonda Mandal, Ankilla Mahabubnagar - 509 371, T.S.

143. Papemma W/o. Lokesh Nayak, Aged about 30 Years, Occ. Housewife, R/o. H.No.2-92, Ayyavaripalle, Koilkonda Mandal, Ankilla Mahabubnagar - 509 371, T.S.
144. Devamma W/o. Ravi, Aged about 32 Years, Occ. Housewife, R/o. H.No.5-59/A, Ayyavaripalli Tanda, Chandapur, Koilkonda Mandalam, Ankilla, Koilkonda, Mahabubnagar - 509 371, T.S.
145. Soni, W/o. Pavan Kumar, Aged about 24 Years, Occ. Housewife, R/o. H.No.2-92, Ayyavaripalli Tanda, Chandapur, Koilkonda Mandal, Mahabubnagar - 509 371, T.S.
146. Noorjahan. D/o. Late. Babu Miya, Aged about 35 Years, Occ. Household, R/o. H.No.2-2-72-38, Ramakrishna Nagar, Amberpet, Hyderabad - 500 013, T.S.
147. Gulam Aleem, S/o. Gulam Afzal, Aged about 34 Years, Occ. Private Service, R/o. H.No.9-4-577/D/1/17/99, Hakeempet, Tolichowki, Golconda, Hyderabad - 500 008, T.S.
148. Peddabai Bhagya, W/o. Pedda Bai Naresh Goud, Aged about 27 Years, Occ. Housewife, R/o. H.No.2-30/1, Desaipally Mandal, Musthapet, Damargidda, Desaipalle, Pedripadu, Mahabubnagar - 509 411, T.S.
149. Thummali Shobha, D/o. Thummali Krishnaiah, Aged about 40 Years, Occ. Household, R/o. H.No.2-82, Kondal Rayudi Gudi, Shankarampet, A, Medak - 502 271, T.S.
150. Rabiya Bee, W/o. Sarwar Ali, Aged about 46 Years, Occ. Housewife, R/o. H.No.4-25-73/3, Wadi-E-Mahmood, Near Pillar 238, Rajendranagar, Rangareddy - 500 052, T.S.
151. Shahnaz Begum, W/o. Mohd Parvez Ali, Aged about 37 Years, Occ. Housewife, R/o. H.No.4-25-4/1/A/1, Wadi-E- Mahmood, Pillar No-92, Attapur, Sogbowli, Hyderabad, K.V. Rangareddy - 500 048, T.S
152. MD. Junaid, S/o. Kairath, Aged about 22 Years, Occ. Private Service, R/o. H.No.2-5, Mandalam Kohair, Madri Medak - 502 321, T.S.
153. Shaik Raja Sushela, D/o. Shaik Raja Ahamad Hussain, Aged about 25 Years, Occ. Household, R/o. H.No.6-89, Arts College Road, Proddatur, Cuddapah - 516 360, A.P.
154. Sameena Ishrath, W/o. Mohd Yousuf, Aged about 44 Years, Occ. Housewife, R/o. H.No.8-4-372/274/2, Sai Baba Nagar, Borabanda, Hyderabad, Rangareddy - 500 018, T.S.
155. Aathika Khamar, D/o. Mohd Yousuf, Aged about 23 Years, Occ. Household, R/o. H.No.8-4-369/1/576, NRR Puram, Site - 5, Sanath Nagar, I.E, Borabanda, Sanath Nagar, Hyderabad - 500 018, T.S.
156. Mohd Amanullan Khan, S/o. Late. Mohd Asadullah Khan, Aged about 38 Years, Occ. Private Service, R/o. H.No.472/J, NRR Puram Colony Site-3, Borabanda, Near Noor Masjid, Sanath Nagar, Sanath Nagar, LE, Hyderabad - 500 018, T.S.
157. Mohammed Abdul Maqsood, S/o. Late. Mohammed Abdul Majeed, Aged about 45 Years, Occ. Private Service, R/o. H.No.1-5-7/3, Krishna Colony, Near Raja Delux Theater, Musheerabad - 500 020, T.S.
158. Hadmat Singh Rathod, S/o. Bhim Singh Rathod, Aged about 24 Years, Occ. Private Service, R/o. H.No.5-1-97 to 99, Old Ghasmandi Hill Street, Secundrabad, Hyderabad - 500 003, T.S.
159. Godi Janaki Monica, D/o. Godi Rana Raju, Aged about 22 Years, Occ. Household, R/o. H.No.8-4-369/407-408A, Banjara Nagar, Beside Hanuman

- Temple, Borabanda, Sanath Nagar, Sanath Nagar, I.E, Hyderabad - 500 018, T.S.
160. Godi Priyanka, D/o. Godi Ratna Raju, Aged about 24 Years, Occ. Household, R/o. H.No.8-4-369/407-408A, Banjara Nagar, Borabanda, Beside, Hanuman Temple, Sanath Nagar, Sanath Nagar, I.E, Hyderabad - 500 018, T.S.
161. Sashikala, W/o. Baswaraj, Aged about 35 Years, Occ. Housewife, R/o. H.No.6-3-1240/170, Raj Nagar, MS Maqtha, Khairatabad, Somajiguda, Hyderabad - 500 082, T.S.
162. Suman Kumar Mishra, S/o. Bhagwanji Mishra, Aged about 31 Years, Occ. Private Service, R/o. H.No.8-67, Bangon South Near, Bishahristhan, Ward No-8, Bangon, Saharsha, Bihar - 852 212.
163. Mandapati Krupa, W/o. Mandapati Ramesh Babu, Aged about 43 Years, Occ. Housewife, R/o. H.No.16-2-705/1/2/2/C, Arland Nagar Colony, Chermas Backside, Malakpet, Sripuram Colony, Hyderabad - 500 036, T.S.
164. Mandapati Ramesh Babu, S/o. Mandapati Rama Rao, Aged about 47 Years, Occ. Private Service, R/o. H.No.16-2-705/1/2/2/C, Anand Nagar Colony, Chermas Backside, Sripuram Colony, Malakpet, Hyderabad 500 036, T.S.
165. Methry Vinod, S/o. Methri Siramani, Aged about 22 Years, Occ. Private Service, R/o. H.No.11-21-748, LB. Nagar, Near Darga, NTR Nagar, Saroor Nagar, Rangareddy - 500 074, T.S.
166. Metri Jessdas, S/o. Methri Siramani, Aged about 30 Years, Occ. Private Service, R/o. H.No.11-21-748, LB Nagar, NTR Nagar, Near Darga, Saroor Nagar, Rangareddy - 500 074, T.S.
167. Mohd Siraj, S/o. Late. Mohd Ali, Aged about 63 Years, Occ. Private Service, R/o. H.No.18-8-244/D/11/A, Fatheshah Nagar, Near Masjid-E-Hira, Moin Bagh, Edi Bazar, Hyderabad - 500 023, T.S.
168. Shaik Fareed, S/o. Shaik Mehaboob, Aged about 38 Years, Occ. Private Service, R/o. H.No.73/31, RGK Colony, Ghatkesar, Ahmadguda, K.V. Rangareddy - 501 301, T.S.
169. B. Ravi, S/o. Ram Chandraiah, Aged about 56 Years, Occ. Private Service, R/o. H.No.2-2-1055/91, Bagh Amberpet, Bathukamma Kunta, Amberpet, Hyderabad - 500 013, T.S.
170. B. Padma, W/o. B. Ravi, Aged about 43 Years, Occ. Housewife, R/o. H.No.2-2-1055/91, Bagh Amberpet, Bathukamma Kunta, Amberpet, Hyderabad - 500 013, T.S.
171. B. Venkateshwarlu, S/o. B. Yellaiah, Aged about 35 Years, Occ. Private Service, R/o. H.No.41-37-152/A, Rama Krishna Nagar, Near Church Jagadgirigutta, Balanagar, K.V. Rangareddy 500 037, T.S.
172. Lingampelli Bharathi, W/o. Lingampelli Sraavan Kumar, Aged about 30 Years, Occ. Housewife, R/o. H.No.8-3-678/42/C, Ganapathy Complex, Yellareddy Guda, Navodaya Colony, Khairatabad, Srinagar Colony, Hyderabad - 500 073, T.S.
173. Devakka, W/o. Sundilla Ramulu, Aged about 35 Years, Occ. Housewife, R/o. H.No.2-232, Rebbana, Rebbana, Adilabad - 504 299, T.S.
174. Cheepelli Laiamma, W/o. Anjaiah, Aged about 53 Years, Occ. Housewife, R/o. H.No.8-98, Ramannagudem, Lakshmakapalle, Lakshmakapalle, Warangal - 506 302, T.S.

175. Cheepelli Mamatha, D/o. Cheepelli Shankaraiah, Aged about 22 Years, Occ. Household, R/o. H.No.3-8, Jandaguda, Kothmir, Adilabad - 504 273, T.S.
176. Panmatinti Navya, W/o. Nagesh, Aged about 30 Years, Occ. Housewife, R/o. H.No.1-08, Lakshmakkapalle, Laxmakkapalli, Warangal - 506 302, T.S.
177. Yelugonda Renuka, W/o. Yellaiah, Aged about 34 Years, Occ. Housewife, R/o. H.No.7-54, Ramannagudem, Lakshmakkapalle, Kodakandla, Warangal - 506 302, T.S. aiqa Hotel,
178. Khaja Begum, W/o. Mohammed Jahangir, Aged about 33 Years, Occ. Housewife, R/o. H.No.18-1-514/37/1, Naseeb Nagar, Phool Bagh, Chandrayangutta, Bandlaguda, Keshogiri, Hyderabad - 500 005, T.S.
179. MD. Moosa Khan, S/o. Mohammed Mansoor Khan, Aged about 19 Years, Occ. Private Service, R/o. H.No.1-7-1056, Azamabad, Ram Nagar, Hyderabad - 500 020, T.S.
180. Mohammed Sufiyan Uddin, S/o. Mohammed Laiq Uddin, Aged about 28 Years, Occ. Private Service, R/o. H.No.1-7-48, Zamistanpur, Musheerabad, Hyderabad - 500 020, T.S.
181. Tarique Mohammed, S/o. Roshari Mohammad, Aged about 36 Years, Om Private Service, R/o. H.No.6-87, Badam Galli, Domalguda, Hyderabad - 500 044, T.S.
182. Aslam Khan, S/o. Azeem Pasha, Aged about 32 Years, Occ. Private Service, R/o. H.No.1-7-510/A/1/C, Had Nagar, Near Darga Ram Nagar, Musheerabad, Hyderabad - 500 020, T.S.
183. Mohd Aleem Khan, S/o. Mohd Azeem Pasha, Aged about 30 Years, Occ. Private Service, R/o. H.No.1-7-510/A/1/C, Had Nagar, Ram Nagar, Musheerabad, Hyderabad - 500 020, T.S.
184. Ibrahim Khan, S/o. Dawood Khan, Aged about 34 Years, Occ. Private Service, R/o. H.No.16-3-935, Chanchalguda, Saidabad, Sahifa, Hyderabad - 500 024, T.S.
185. Kondapally Sai Shirish Kumar, S/o. Kondapally Ram Chander, Aged about 36 Years, Occ. Private Service, R/o. H.No.79, LIG Bharathi Nagar, Near VBHS, Rama Chandrapuram, Ramachandrapuram, Medak - 502 032, T.S.
186. Kadarla Hima Bindu, D/o. Kadarla Shankar Babu, Aged about 29 Years, Occ. Household, R/o. H.No.15-31-2M 35/6, 3rd Phase, KPHB Colony, Tirumalagiri, Kukatpally, Hyderabad - 500 072, T.S.
187. Asia Anjum, W/o. Mohd Mansoor, Aged about 35 Years, Occ. Housewife, R/o. H.No.18-7-425/86/15, Talabkatta, Bhavani Nagar, Charminar, Hyderabad 500 023, T.S.
188. Hajara Begum, W/o. Shaik Omer Ali, Aged about 35 Years, Occ. Housewife, R/o. H.No.18-7-425/27/1, Talabkatta, Bhavani Nagar, Hyderabad, Jubilee, Charminar, Hyderabad - 500 002, T.S.
189. Modumpelli Shankar, S/o. Buchaiah, Aged about 39 Years, Occ. Private Service, R/o. H.No.5-187, Ambedkar Nagar, Julapalli, Karimnagar - 505 525, T.S.
190. Durgam Kiran, S/o. Shankar Durgam, Aged about 29 Years, Occ. Private Service, R/o. H.No.1-100, Kistampet, Mancheria - 504 204, T.S.
191. Modumpelli Lachamma, W/o. Mallaiah, Aged about 58 Years, Occ. Housewife, R/o. H.No.7-85,7, Julapalli, Karimnagar - 505 525, T.S.

192. Modunnpally Swaroopa, D/o. Modumpally Mallaiah, Aged about 29 Years, Occ. Household, R/o. H No.7-85, Julapally Mandal, Eligaid, Julapalle, Karimnagar - 505 525, T.S.
193. Modumpalli Kavitha, D/o. Mallaiah, Aged about 28 Years, Occ. Household, R/o. H.No.7-85,7, Julapalle, Julapalli, Karimnagar - 505 525, T.S.
194. Molugu Laxmi, W/o. Late. Molugu Rajaiah, Aged about 51 Years, Occ. Household, R/o. H.No.4-70, Mahaboobpet, Village, Post Choller, Yadagirigutta Mandal, Yadadri Bhuvanagiri, T.S.
195. Molugu Srilatha, D/o. Molugu Rajaiah, Aged about 23 Years, Occ. Household, R/o. H.No.4-70, Mahaboobpet Village, Post Choller, Yadagirigutta Mandal, Telangana.
196. Samanapally Pocham, S/o. Samanapally Ellaiah, Aged about 60 Years, Occ. Private Service, H.No.5-49, Karimnagar, Mandalam, Chamanpalle, Karimnagar - 505 186, T.S.
197. Arshiya Begum, W/o. Abdul Hameed, Aged about 29. Years, Occ. Housewife, R/o. H.No.10-5-391/54/309, Syed Nagar, First Lancer, Asif Nagar, Hyderabad - 500 028, T.S.
198. Munagamani Premanand, S/o. Thomas Nelson, Aged about 43 Years, Occ. Private Service, R/o. H.No.17-388-6, NVR Street, Madanapalli, Near Urdu School, Chittoor - 517 325, A.P.
199. Tanveer Tabassum, D/o. Mohd Adil, Aged about 22 Years, Occ. Household, R/o. H.No.19-2-137,6/4, Ramnasthpura, Bagadurpura, Hyderabad - 500 064, T.S.
200. Mohammed Khaleel, S/o. Mohammed Iqbal, Aged about 31 Years, Occ. Private Service, R/o. H.No.N Block, QNO-11, Police Line, SAR CPL, Amberpet, Hyderabad - 500 013, T.S.
201. Mohammed Ghouse, S/o. Mohammed Iqbal, Aged about 27 Years, Occ. Private Service, R/o. H.No.8-99, N Block, QNO -11, Police Lines, SAR CPL, Amberpet, Hyderabad - 500 013, T.S.
202. Asma Afreen, W/o. Mohammed ShaNd Shareef, Aged about 27 Years, Occ. Housewife, R/o. H.No.20-4-104/7, Khilwath Punchmohalla, Charminar, Hyderabad - 500 002, T.S.
203. Hajira Begum, W/o. Sohail Ahmed Shareef, Aged about 32 Years, Occ. Housewife, R/o. H.No.i-7-93/1, Khursheed Jahi Risala, Musheerabad, Hyderabad - 500 020, T.S.

...APPELLANTS/PETITIONERS

AND

1. The State of Telangana, Rep by its Chief Secretary, Secretariat, Hyderabad - 500 022, T.S.,
2. The State of Telangana, Rep by its Principal Secretary, Revenue Department, Secretariat, Hyderabad - 500 022, T.S.,
3. The State of Telangana, Rep by its Principal Secretary, Forest Department, Secretariat, Hyderabad - 500 022, T.S.,
4. The State of Telangana, Rep by its Principal Secretary, Municipal Administration and Urban Development Authority, Secretariat, Hyderabad - 500 002, T.S.,
5. The State of Telangana, Rep by its Principal Secretary, Home Department, Secretariat, Hyderabad - 500 022, T.S.,
6. The Principal Chief Conservator of Forest, Opp. RBI, Saifabad, Hyderabad - 500 004, T.S.,
7. The Chief Commissioner of Land Administration, Abids, Nampally, Hyderabad - 500 001, T.S.,
8. The Commissioner of Survey Settlements and Land Records, Survey Bhavan, Narayanguda, Hyderabad - 500 029, T.S.,
9. The Director General of Police, Lakdi Ka Pool, Hyderabad - 500 004, T.S.,
10. The District Collector, Ranga Reddy District, Office at Kongar Kalan, Hyderabad - 501 510, T.S.,
11. The Joint Collector, Ranga Reddy District, Office at Kongar Kalan, Hyderabad - 501 510, T.S.,
12. The Assistant Director of Survey and Land Records, Office at Kongar Kalan, Hyderabad, Ranga Reddy District - 501 510, T.S.,
13. The Revenue Divisional Officer, Saroomagar Division, Gosha Mahal, Ranga Reddy District - 500 012, T.S.
14. The Tahsildar, Saroor Nagar Mandal, Rangareddy District 500 035, T.S.
15. The Tahsildar, Hayath Nagar Mandal, Rangareddy District - 501 505.
16. The Station House Officer, Saroomagar Police Station, Ranga Reddy District - 500 035, T.S.
17. The Station House Officer, L.B. Nagar Police Station, Ranga Reddy District - 500 074.
18. The Station House Officer, Vanasthalipuram Police Station, Ranga Reddy District - 500 070.

...RESPONDENTS/RESPONDENTS

IA NO: 3 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to pass orders directing the respondents herein not to allot the caretaker property

which was kept under the Government custody in the year 1947 by Smt. Haneefa Bee W/o Burhanuddin, admeasuring more than Acres 2400.00 gts in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District, T.S., pending disposal of the main writ Appeal in the interest of justice.

Counsel for the Appellants: SRI SHAIK JILANI

Counsel for the Respondent No.1: GP FOR GENERAL ADMINISTRATION

Counsel for the Respondent No.2,7,8,10 to 15: GP FOR REVENUE

Counsel for the Respondent No.3 & 6: GP FOR FOREST

**Counsel for the Respondent No.4: GP FOR MUNICIPAL ADMINISTRATION &
URBAN DEVELOPMENT**

Counsel for the Respondent No.5, 9, 16 to 18: GP FOR HOME

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL No.1342 of 2024

JUDGMENT: *(Per the Hon'ble Sri Justice J.Sreenivas Rao)*

This intra court appeal is filed against the common order dated 01.05.2024 passed by the learned Single Judge by which writ petition No.221 of 2024 preferred by the appellants has been dismissed.

2. Heard Sri Shaik Jilani, learned counsel appearing on behalf of the appellants, Sri G.Veerawamy, learned Government Pleader for General Administration appearing on behalf of respondent No.1, Sri Etooru Poornachander Rao, learned Government Pleader for Forest appearing on behalf of respondent No.3 and Sri Mahesh Raja, learned Government Pleader for Home appearing on behalf of respondent Nos.5, 9 and 16 to 18.

3. **Brief facts of the case:**

3.1. The claim of the appellants is that the land admeasuring Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District was kept under the custody of the Government as caretaker by Mrs.Haneefa Bee, W/o. Mr.Burhanuddin. The said land was converted into plots of 100 Square yards each and allotted to the appellants by legal heirs of Mrs.Haneefa Bee, Mr.Md.Yousuf Khan and Mrs.Vasam Tulsamma by way of memorandum of gift executed in favour of the appellants. Originally, land admeasuring Ac.10,000-00 gts. was patta land and it was taken into custody of the Government in the year 1947. The patta of Mrs.Haneefa Bee is evidenced by Muntakhab and Sethwar No.1262/1352 Fasli.

3.2. It is further claim of the appellants that Mr.Md.Yousuf Khan submitted representation to the revenue authorities for conducting survey, demarcation and fixing of boundary stones in

respect of the subject property, but the same was not considered. At that stage, said Mr.Md.Yousuf Khan had filed W.P.Nos.32509 of 2010 and 9067 of 2011 and the learned Single Judge of the erstwhile High Court for the State of Andhra Pradesh, disposed of the said writ petitions on 04.02.2011, directing the revenue authorities to conduct survey, demarcate and fix the boundary stones in respect of the land in Sy.Nos.1 to 14 and 15 to 20. Pursuant to the said order, the Deputy Inspector of Survey and Land Records, Ranga Reddy District issued notices for conducting survey vide Lr.Nos.A4/3062/2013, dated 02.09.2013 and A4/3062/2013, dated 17.09.2013 respectively and a survey was conducted on 02.09.2013 and 17.09.2013.

3.3. Thereafter, the appellants and others have filed W.P.No.26934 of 2018 and batch, seeking direction to the respondents therein not to dispossess the appellants and others from the lawful possession of the property covered by Sy.No.7, admeasuring

100.00 Sq.Yards of each of the appellants situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. The learned Single Judge disposed of the said batch of writ petitions on 30.08.2018, granting liberty to the appellants to avail the common law remedy for establishing their title. In spite of availing the said remedy, appellants have submitted representation to the respondent authorities on 20.03.2023, for release of the land admeasuring Ac.2400-00 gts. in Sy.No.7, situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. When the respondent authorities failed to consider the said representation, appellants approached this Court and filed W.P.No.221 of 2024, seeking direction to respondent authorities to release the entire land, which was kept under the custody of the Government as caretaker by the original pattedar. The learned Single Judge has dismissed W.P.No.221 of 2024 along with the batch by way of common order dated 01.05.2024, *inter alia* on the ground that the appellants were never in

possession of the subject property and further held that the question of transferring the land to the appellants without possession and under alleged memorandum of gift deed is baseless and further observed that in W.P.No.26934 of 2018 and batch, the learned Single Judge granted liberty to the appellants to pursue the Civil law remedy. But the appellants without pursuing the said remedy filed W.P.No.221 of 2024 and batch. However, the learned Single Judge, while dismissing the writ petitions, granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government. Thus, aggrieved by the said order, appellants have filed the present writ appeal.

4. **Submissions of learned counsel for the appellants:**

4.1. Learned counsel for the appellants contended that the appellants are landless poor persons and they are entitled to release of the subject land as per the gift settlement deed executed by Mrs.Haneefa

Bee in the year 1947 and the subject land is under the custody of the Government. In such circumstances, the learned Single Judge ought not to have dismissed W.P.No.221 of 2024.

5. **Analysis of the case:**

5.1. This Court considered the rival submissions made by the learned counsel for the appellants and perused the material available on record. It is undisputed fact that the appellants in earlier round of litigation approached this Court and filed W.P.No.26934 of 2018 and batch, seeking direction to respondents not to dispossess the appellants from the subject property covered by Sy.No.7. The learned Single Judge had disposed of the said batch of writ petitions on 30.08.2018 and the operative portion of the said order reads as follows:

"In the considered opinion of this Court, the disputed facts with regard to the identity of the property cannot be gone into under Article 226 of the constitution of India. However, keeping it open for the petitioners herein to avail the common law remedy for establishing their title, these writ

petitions are disposed of. There shall be no order as to costs”.

5.2. The above said order clearly reveals that the learned Single Judge while disposing of W.P.No.26934 of 2018 and batch, granted liberty to the appellants to avail the common law remedy for establishing their title. The said order has become final and binding upon the appellants. The appellants instead of availing the common law remedy i.e., approaching the competent Civil Court submitted representation before the revenue authorities on 20.03.2023 for release of the land to an extent of Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District and filed W.P.No.221 of 2024 seeking direction to the respondent authorities to release the above said land. The learned Single Judge while dismissing the writ petition rightly observed that the donors/original owners of the appellants were never in possession of the subject land and the question of transferring the said land to the appellants without

possession and under the alleged memorandum of gift deed is baseless. However, the learned Single Judge granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government.

5.3. It is pertinent to mention that the appellants have raised several disputed questions of facts in the writ petition in respect of the subject property. In earlier round of litigation in W.P.No.26934 of 2018 and batch, the learned Single Judge while disposing of the writ petitions directed the parties to avail common law remedy, by its order dated 30.08.2018. The appellants without availing such remedy for establishing their title, approached this Court and filed W.P.No.221 of 2024 and the learned Single Judge has rightly dismissed the said writ petition.

6. For the foregoing reasons, this Court does not find any ground to interfere with the impugned order passed by the learned Single Judge.

7. Accordingly, the writ appeal is dismissed. No costs.

As a sequel, miscellaneous petitions, pending if any, shall stand closed.

SD/-T. KRISHNA KUMAR
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. One CC to SRI SHAIK JILANI, Advocate [OPUC]
2. Two CCs to G² FOR GENERAL ADMINISTRATION, High Court for the State of Telangana. [OUT]
3. Two CCs to G² FOR FOREST, High Court for the State of Telangana. [OUT]
4. Two CCs to G² FOR MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT, High Court for the State of Telangana. [OUT]
5. Two CCs to G² FOR REVENUE, High Court for the State of Telangana. [OUT]
6. Two CCs to G² FOR HOME, High Court for the State of Telangana. [OUT]
7. Two CD Copies

BN
BS

HIGH COURT

DATED:29/11/2024



JUDGMENT

WA.No.1342 of 2024

**DISMISSING THE WRIT APPEAL
WITHOUT COSTS**

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